

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 93(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

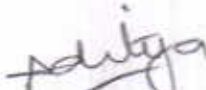
SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: Ravinder Veer Singh  
V/s.  
M/s. T.B.H Breweries India Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|-----------------------------|--|------------|---|
| 1. | Mr. Krishnender Datta, Adv. |  |            |   |
| 2. | Aditya Dewan, Adv.          |  | Petitioner |  |
| 3. | Udita Singh, Adv.           |  |            |   |
| 4. | Sankalp Jain, Adv.          |  |            |   |

ORDER

Respondents side is absent. In the interest of justice, the matter is deferred to  
16.8.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

(A.K. Arora)  
3.8.2016